

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 35

Dated Guwahati, the 21st July, 2015

In partial modification of Order No. 15 dated 14.03.2013, it is for information to all concerned that henceforth, Public Interest Litigation (PIL) filed before the Outlying Benches of this Hon'ble Court has to be entertained by a Division Bench only and when or where there is no Division Bench sitting or available, the Single Bench shall pass any Interlocutory Orders in the Public Interest Litigation (PIL) matters and refer the same for placing before the Division Bench for Orders.

By Order,


REGISTRAR (JUDICIAL)

Memo No. HC. III - 23/ 2013/1605-20B/ G, Dated 21st July, 2015
Copy to:-

- 1) The Registrar (Admn. / Vigilance), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The District and Sessions Judge, _____ District, Assam. He is requested to circulate the Notification amongst all Judicial Officers under his Judgeship.
- 5) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, Arunachal Pradesh.
- 7) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 11) The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
- 12) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____
Gauhati High Court, Guwahati.
- 14) The Court Manager, Gauhati High Court, Guwahati
- 15) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 16) The Court Officer, No.1, Gauhati High Court, Guwahati
- 17) The Chief Security Officer, Gauhati High Court, Guwahati
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

Date 21/7/15